SHRI KRISHNA MOORTHY RAO: May I know whether the State Government concerned is consulted before the prices are fixed?

SHRI S. N. BURAGOHAIN: Yes, Sir, they are represented on the Indian Central Sugarcane Committee.

SHRI S. N. MAHTHA: What is the rate for Bihar?

SHRI S. N. B U R A G O H A I N : \mathbb{R} S. 1/12/-.

WRITTEN ANSWERS TO QUESTIONS

Indians in Ceylon

- 13. DR. RAGHU VIRA: Will the PRIME MINISTER be pleased to state:
- (a) the number of Indians in Ceylon who have not registered themselves as Ceylonese Nationals;
- (b) the number of Indians settled in Ceylon who have not yet been recognised as Ceylonese Nationals;
- (c) how many of them are born in Ceylon; how many speak the language of Ceylon and how many amongst them have married Ceylonese citizens;
- (d) did the Ceylon Indian Congress ever seek advice from the Government of India before it boycotted registration of Indians as Ceylonese Nationals; and
- (e) how many Ceylonese Nationals reside in India?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). The number is quite considerable. Out of a population of nearly 9½ lakhs of Indians in Ceylon, 237,034 are reported to have applied for Ceylon citizenship by 6th August 1951. A vast number of such applications for registration are still lying undisposed of. Only 9,040 Indians have been admitted to Ceylon citizenship upto 15th May 1952.

- (c) The information has been called for from the Indian High Commissioner in Ceylon and will be placed on the Table of the Council of States when received.
 - (d) No.
- (e) The information is being collected and will be placed on the Table of the Council of States when available.

SCHOOLS FOR INDIANS ABROAD

- 14. DR. RAGHU VIRA: (a) Will the PRIME MINISTER be pleased to state how many schools are there outside India which cater to the requirements of Indian students?
- (b) How many Indian boys and girls come home to India for University studies?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFA-IRS (SHRI JAWAHARLAL NEHRU): (a) and (b). No reliable information is available. If the hon. Member indicates what countries outside India he refers to and what he means by the "requirements of Indian students", the information will be collected and laid on the Table of the Council.

CULTURAL ATTACHES ABROAD

- 15. Dr. RAGHU VIRA: Will the PRIME MINISTER be pleased to state:
- (a) in how many countries has the Government of India appointed Cultural Attaches;
- (b) what are the qualifications of the Cultural Attaches;
- (c) what work are the Cultural Attaches doing;
- (d) what funds are allotted for disseminating knowledge about India through our Cultural Attaches;
- (ε) in how many Indian Embassies are there libraries concerning India for the use of those who are interested in India;

- (f) what relations have our Embassies **e**stablished with Universities Cultural Societies in other countries:
- (g) has the Government given any help to Kabul and Tehran Universities for promoting Indological studies; and
- (h) have they deputed any Professors to these countries and if so, on what understanding?

MINISTER THE PRIME AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): The answers to these questions require detailed investigation. As soon as all the particulars are available they will be placed on the Table of the House.

INDO-JAPANESE TREATY

16. SHRI GOVINDA REDDY: Will the PRIME MINISTER be pleased to state whether a copy of the Indo-Japanese Treaty will be placed on the Table of the House after it has been signed?

THE PRIME MINISTER MINISTER FOR EXTERNAL AFFA-IRS (SHRI JAWAHARLAL NEHRU): Yes.

RESTRICTIONS ON DR. DADOO

- 17. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Dr. Dadoo has been asked by the South African Government to resign his Presidentship of the South African Indian Congress, Joint Planning Council, African National Congress and Franchise Action Council and has been subjected to any other restrictions?
- (b) are any reasons given by the South African Government for such action ?

THE PRIME MINISTER MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes. In addition, he has been asked:

(1) not to attend any public meeting except those of bonafide religious, recreational or social nature; and

(2) not to move out of Transvaal for a period of two years.

to Ouestions

(b) The reason given by Dr. Malan the Prime Minister of the Union of South Africa is that the organisations mentioned are Communist and that they have planned to paralyse the country.

CONDITION OF INDIANS IN CEYLON

- 18. SHRI H. D. RAJAH: Will the Prime Minister be pleased state:
- (a) the number of Indians who are registered as citizens of Ceylon;
- (b) the number of Indians who are working as Estate Labourers under Europeans; and
- (c) the conditions under which they were recruited and sent?

THE PRIME MINISTER MINISTER FOR EXTERNAL. AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) 9,040 by 15th May 1952.

- (b) The information has been called. for from the Indian High Commissioner in Ceylon and will be placed on the Table of the Council of States when received.
- (c) One of the conditions under which emigration to Ceylon was allowed was that an emigrant labourer would be given facilities to settle in Ceylon on equal terms with the indigenous population. A copy of the notification, issued by the Government of India under Section 10 of the Indian Emigration Act, specifying other terms and conditions subject to which emigration to Ceylon for purposes of unskilled work, was declared lawful, is attached. [See Appendix I, Annexure No. 12.] A ban on emigration to-Ceylon was however, imposed in September 1939, under Section 30(1) of the Indian Emigration Act but it was subsequently relaxed in 1942 to the extent of permitting labourers who were in Ceylon on 1st September 1942 to come to India on short visits